

Government for upgradation of science laboratories in Government and Government aided secondary/higher secondary schools during each of the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The total amount of assistance provided to various States and Union Territories by the Union Government for upgradation of Science Laboratories in Government and Government aided secondary/higher secondary schools during each of the last 3 years is as under :

Year	Amount (Rs. in crores)
1992-93	13.37
1993-94	12.73
1993-95	16.27

Train Between Tirupathi and Bombay

340. SHRI UDAYSING RAO GAIKWAD : Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposed new train between Tirupathi and Bombay has been introduced;

(b) if so, the details thereof alongwith the accomodation in the train, class-wise;

(c) whether the Government propose to link other religious places of the country with Bombay in near future; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b) This train will be introduced during 95-96 and it is proposed to provide the following accomodation:-

2nd AC sleeper	(ACCW)-1
Sleeper class	(GSCN)-9
Unreserved 2nd class	(GS)-3
Luggage-cum-2nd class unreserved coaches	(SLR)-2

(c) and (d) Introduction of new trains, including trains linking important places, is a continuous process on Indian Railways subject to traffic justification, operational feasibility and availability of resources.

Fake Universities

341. SHRI R. SURENDER REDDY :

SHRI RAMACHANDRA GHANGARE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether the Government are aware that National University Nagpur award fake degrees and diplomas:

(b) whether there are other Universities/Institutions which award fake degrees and diplomas;

(c) if so, the names of such Universities

(d) the details of action taken against such Universities by the Government; and

(e) the reason for not filing criminal cases against such Universities/Institutions ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) Yes, Sir. National University Nagpur is a fake University. There are 20 such fake Universities which have come to the notice of the UGC. A list of such fake Universities is enclosed as statement - I. AIU have informed that 4 foreign Universities which are not accredited in their own country are also operating in India statement - II

(d) and (e) The University Grants Commission, the Association of Indian Universities and the MRTPC keep a watch on any fake university functioning in violation of the UGC Act, 1956. As soon as the existence of the fake university is brought to the notice of UGC by members of public, students, or their parents or any other agency, the relevant provisions of UGC Act are brought to the notice of the promoters/office bearers of such self styled/ fake universities. They are advised to desist from the use of eperession "University" and also to stop awarding degree/ diplomas. T he concerned Statement Governments are also requested to conduct enquiries regarding the functioning of such fake universities. In addition, the UGC gives wide publicity to the list of fake universities every year to caution the students and parents about such institution.

The MRTP Commission has asked Director General (I&R) to carry out investigation in respect of alleged fake universities under MRTPC Act, 1969. Enquireproceedings against Commercial University, are in progress before the Commission. The Commission has passed a 'Cease and Desist' order against Gandhi Hindi Vidyapeeth, Prayag. Director General (I&R) has also been directed to look into National University of Electro Complex, Homeopathy, a fresh in the light of writ petition filed and orders passed thereon.